

**Central Administrative Tribunal  
Jaipur Bench, Jaipur**

**O.A. No. 63/2014**

Date of decision: 04.08.2021

**Hon'ble Mr. Dinesh Sharma, Member (A)  
Hon'ble Mrs. Hina P. Shah, Member (J)**

Mukesh Chand Gupta son of Ram Gopal Gupta, aged around 60 years, resident of 196. Sri Gopal Nagar, Gopalpura, Near Mahesh Naga, Jaipur.

...Applicant.

(By Advocate: Shri Amit Mathur)

Versus

1. The Union of India through its Secretary, Ministry of Finance Department of Revenue, North Block New Delhi.
2. The Chief Commissioner of Income Tax, Statue Circle, NCR Building, Jaipur.

...Respondents.

(By Advocate: Shri Gaurav Jain)

**ORDER (ORAL)**

**Per: Dinesh Sharma, Member (A):**

Heard.

2. In this case, the applicant has prayed for grant of benefits of MACP and Grade Pay of Rs.4800/-, as has been given to similarly situated person, from the date of his eligibility. It is alleged that another person, namely Shri Jagdish Prasad Saini, who came from the same channel as the applicant was given similar benefits.

(2)

3. The respondents have filed a reply stating that the applicant has been given three promotions within 30 years of service and he is not eligible for further financial upgradation. It is also stated that the third MACP granted to Shri Jagdish Prasad Saini has also been withdrawn vide their office corrigendum dated 18.06.2013.

4. No rejoinder has been filed.

5. The matter was heard through video conferencing on 04.08.2021. It was fairly conceded by the learned counsel for the applicant that his case seeking parity with Shri Jagdish Prasad Saini has now become infructuous since the benefit has been withdrawn from Shri Jagdish Prasad Saini also. Thus nothing remains to be decided in this OA. The O.A. is, therefore, dismissed. No costs.

(Hina P. Shah)  
Member (J)

(Dinesh Sharma)  
Member (A)

/kdr/